

The recommendations are being examined. Necessary action to implement such of the recommendations as may be accepted by Government will be taken very early.

#### Indian Medical Council

3000. { Shri D. C. Sharma:  
Shri A. V. Raghavan:  
Shri P. C. Borooah:

Will the Minister of Health be pleased to state:

(a) whether the Indian Medical Council has urged upon Government for the amendment of the Medical Council Act, for the smooth working of the Council; and

(b) if so, the reaction of Government thereto?

**The Minister of Health (Dr. Sushila Nayar):** (a) and (b). Yes. The Medical Council of India have proposed certain amendments to the Indian Medical Council Act, 1956. The proposed amendments are under examination.

#### Marketing Cooperative in Tripura

3001. **Shri Biren Dutta:** Will the Minister of Community Development, Panchayati Raj and Cooperation be pleased to state:

(a) the number of marketing cooperative societies operating in Tripura from July, 1961 to April, 1962;

(b) the amount of loan advanced to them up to 1962; and

(c) the quantity of jute purchased by these societies and the average price per maund from July, 1961 to April, 1962?

**The Deputy Minister of Community Development, Panchayati Raj and Cooperation (Shri Shyam Dhar Misra):**

(a) There are seven primary marketing societies and one central marketing society. This number is exclusive of the purchase and sale societies some of which are undertaking supply activities.

(b). The amount of loans advanced by the Government up to 31-3-62 to the cooperative marketing societies for construction of godowns is Rs. 2,66,200. In addition, the State Cooperative Bank has sanctioned credit accommodation amounting to Rs. 1,50,000 to these societies.

(c). Apart from small quantities of jute sold directly by primary marketing societies, the central cooperative marketing society marketed 25,500 maunds of jute and mesta. The average price of jute per maund from July, 1961 to April, 1962 is given below:

	Rs.
July 1961 . . . . .	39.61
August 1961 . . . . .	33.79
September 1961 . . . . .	28.00
October 1961 . . . . .	25.12
November 1961 . . . . .	20.81
December 1961 . . . . .	19.00
January 1962 . . . . .	18.50
February 1962 . . . . .	18.87
March 1962 . . . . .	20.80
April 1962 . . . . .	21.00

#### Medical Officers in Delhi

3002. **Shri Shiv Charan Gupta:** Will the Minister of Health be pleased to state:

(a) whether it is a fact that many Medical Officers, Class II, of Delhi Administration have not been made permanent as yet though their period of service is more than 5 years whereas their contemporary doctors under C.H.S. Scheme in Delhi having service of 2 years only have been made permanent;

(b) if so, what is their number and the cause of delay; and

(c) what action is being taken to expedite their confirmations?

**The Deputy Minister in the Ministry of Health (Dr. D. S. Raju):** (a) and (c). Medical Officers working for more than five years against six Class II permanent posts under the Delhi Administration have not yet been confirmed.